

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 09/07/2018 (MONDAY)**

S.No.	File No.	Case Particulars	Purpose
1	478 (For review of order dated 30/01/2018 File No. 227)	Navkettan Agricultural Marketing Cooperative Society Limited <i>As proposed</i>	Orders